

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-410/ND/2020**

**IN THE MATTER OF:
Syndicate Bank**

...PETITIONER

Vs.

M/s. Clarion Townships Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 19.04.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial creditor :

**For the Respondent/Corporate debtor :Mr. Pranav Agrawal, Advocate for
R2.**

ORDER

List on **11.05.2021**.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Annu)